

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3051

ANSWERED ON:05.09.2007

RETIREMENT AGE FOR CENTRAL HEALTH SERVICE PERSONNEL

Agarwal Shri Dharendra;Osmani Shri A.F. Golam

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the present status of the proposal for increasing the retirement age of sub cadres of General Duty Medical Officers of the Central Health Services;
- (b) whether it is a fact that retirement age of only three sub cadres out of four of Central Health Service has been increased;
- (c) if so, the reasons therefor;
- (d) whether the Cabinet has turned down the proposal for increasing the retirement age of the General Duty Medical Officers; and
- (e) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) The proposal has been referred to 6th Central Pay Commission.
- (b)&(c)The age of retirement of only three Specialists sub-cadres of Central Health Service has been increased mainly due to the following reasons:-
  - (i) Shortage of doctors in Specialists sub-cadres
  - (ii) Late entry of Specialists into Service
  - (iii) Shortage of teaching faculty.
- (d)&(e) The proposal was brought before the Cabinet, which decided not to go ahead with the same, as similar issues are being examined by 6th Central Pay Commission.